

**PROFORMA FOR THE QUARTERLY STATEMENT OF CASES RELATING TO ND & PS ACT.**

**STATEMENT OF COURT CASES UNDER THE ND & PS ACT, 1985 IN RESPECT OF THE CIVIL AND SESSIONS DIVISION  
BILASPUR, FOR THE QUARTER ENDING \_\_\_\_\_**

<b>Sr. No.</b>	<b>Name of the Court.</b>	<b>No. of cases pending at the beginning of the quarter i. e on _____</b>	<b>Cases received by commitment/ fresh prosecution launched during the quarter/year</b>	<b>Total of Column 2 &amp; 3</b>	<b>Cases disposed of during the quarter  Convicted</b>	<b>Cases disposed of during the quarter  Acquitted/ Discharged</b>	<b>Total of column 5 &amp; 6</b>	<b>Pendency (4)-(7)</b>
<b>1</b>		<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>

**District & Sessions Judge,  
Bilaspur, H.P.**

**PROFORMA FOR UNDER TRIAL STATEMENT (QUARTERLY)**

**FORMAT-1**

**CONSOLIDATED INFORMATION QUA THE NUMBER OF UNDER TRIAL PRISONERS IN SESSIONS DIVISION BILASPUR FOR THE QUARTER**  
**ENDING 00.00.0000**

Sr. No	State	District	Court	No. of Under trials as on 00.00.0000		No. of under trials added during the quarter 00.00.0000 to 00.00.0000		No. of Under trials whose cases finalized during the quarter from 00.00.0000 to 00.00.0000									
								Convicted		Released on Bail		<u>Discharged</u> Acquitted		Adjourned			
								Urban Area	Rural Area	Urban Area	Rural Area	Urban Area	Rural Area	Urban Area	Rural Area	Urban Area	Rural Area
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18

**District & Sessions Judge,  
Bilaspur, H.P**

**CONSOLIDATED STATEMENT IN RESPECT OF CIVIL & SESSIONS AT BILASPUR,H.P. YEAR WISE AND COURT WISE AS ON 00.00.0000**

**Name of the Court.**

<b>Sr.No.</b>	<b>years</b>	<b>0000</b>	<b>0000</b>	<b>0000</b>	<b>0000</b>	<b>0000</b>	<b>0000</b>	<b>0000</b>	<b>0000</b>	<b>00000</b>
<b>1</b>	<b>Senior Citizen</b>									
<b>2</b>	<b>Minor cases</b>									
<b>3</b>	<b>Cases of disabled persons.</b>									
<b>4</b>	<b>Pauper</b>									

**District & Sessions Judge,  
Bilaspur, H.P**

(1)

**CONSOLIDATED STATEMENT IN RESPECT OF DISTRICT AND SESSIONS DIVISION ----- OF**

**CASES INSTITUTED AND DISPOSED OF IN THE QUARTER ENDING 00.00.0000**

Name of State	Cases brought forward from the previous year Nos.			Freshly instituted cases Nos. (Civil/Criminal)			Disposed of cases Nos. (Civil and Criminal)			Pendency cases Nos.		
	Civil	Criminal	Civil+Criminal	Civil	Criminal	Civil+Criminal	Civil	Criminal	Civil+Criminal	Civil	Criminal	Civil+Criminal
H.P.												

(2)

**STATUS OF CASES YEAR WISE OF PENDENCY (AS on 00.00.0000)**

	CIVIL CASES PENDING FOR.				CRIMINAL CASES PENDING FOR.			
Year.	Up to one year.	More than one year and less than two year.	More than two years.	More than five years.	Up to one year.	More than one year and less than two years	More than two years.	More than five years.

**District & Sessions Judge,  
Bilaspur, H.P.**

(3)

**BIFURCATION OF PENDING CASES AS ON 00.00.0000.**

Civil		Criminal.		Civil+Criminal	Civil+Criminal.
Ready(complete) matters.	Not ready (complete) Matters.	Ready(complete) matters.	Not ready (complete) Matters.	Ready(complete) matters.	Not ready (complete) Matters.

(4)

**STRENGTH OF JUDICIAL OFFICERS IN CIVIL AND SESSIONS DIVISION BILASPUR,H.P. AS ON 00.00.0000.**

Sanctioned Strength.	Working strength.	Vacancy.
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**District & Sessions Judge,  
Bilaspur, H.P.**

**STATEMENT-1.**

**STATEMENT SHOWING COURT STRENGTH, DOING CIVIL AND CRIMINAL WORK IN THE STATE/UNION TERRITORY OF HIMACHAL PRADESH, DURING THE HALF YEAR ENDING , 00.00.0000 IN RESPECT OF BILASPUR CIVIL AND SESSIONS DIVISION.**

	Name of the Courts.	Total No. of Courts during <u>the half year</u> Sanctioned working strength. Strength.	<u>Number of Courts.</u> Doing Doing criminal Civil work work only. Only.	Number of Courts doing both civil & Criminal work.	Approximate time(in days) devoted by the Court doing work. <u>(shown in col. No.6)</u> On Criminal On Civil work Work.	No. of working days during the half year.
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**District & Sessions Judge,  
Bilaspur, H.P.**

**STATEMENT-2.**

**INSTITUTION, DISPOSAL AND PENDENCY OF CRIMINAL CASES IN SESSIONS COURTS IN THE STATE/UNION TERRITORY OF HIMACHAL PRADESH FOR THE HALF YEAR ENDING 00.00.0000 IN RESPECT OF BILASPUR SESSIONS DIVISION.**

Class of cases.	Pending in the beginning of the half year.	Institution during the half year.	Disposal during the half year.	<b><u>CASES PENDING IN THE END OF THE HALF YEAR.</u></b>					Total of Column No.5 to 9.
				<b><u>PERIOD WISE BREAK UP OF PENDENCY.</u></b>					
				Less than six month old.	Six to twelve month old.	One to three years old.	Three to ten years old.	Over ten years old.	
1	2	3	4	5	6	7	8	9	10

**District & Sessions Judge,  
Bilaspur, H.P.**

**STATEMENT-3**

**INSTITUTION, DISPOSAL AND PENDENCY OF CRIMINAL CASES IN THE MAGISTRAL COURTS IN THE STATE OF HIMACHAL PRADESH, FOR THE HALF YEAR 00.00.0000, IN RESPECT OF BILASPUR SESSIONS DIVISION.**

Class of cases.	Pending in the beginning of the half year.	Institution during the half year.	Disposal during the half year.	<u>PENDENCY OF CASES AT THE END OF THE HALF YEAR.</u>					
				<u>Period-wise break up of the</u>					
				Less than six month old.	Six to twelve month old.	One to three years old.	Three to ten years old.	Over ten years old.	Total of Column No.5 to 9.
1	2	3	4	5	6	7	8	9	10

**District & Sessions Judge,  
Bilaspur, H.P.**



**STATEMENT -4.**

**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL CASES IN THE DISTRICT COURTS IN THE STATE/UNION TERRITORY OF HIMACHAL PRADESH, DURING THE HALF YEAR ENDING 00.00.0000, IN RESPECT OF BILASPUR,H.P CIVIL AND SESSIONS DIVISION.**

Description of cases.	Cases pending in the beginning of the half year.	ORIGINAL JURISDICTION		(CASES PENDING IN THE END OF THE HALF YEAR)					
				<u>Period wise break up of the pendency.</u>					
		Cases instituted during the half year.	Cases disposed of during the half year.	Less than six month old.	Six to twelve month old.	One to three years old.	Three to ten years old.	Over ten years old.	Total of Column No.5 to 9.
1	2	3	4	5	6	7	8	9	10

**District and Sessions Judge,  
Bilaspur, H.P.**

**STATEMENT -5.**

**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL CASES IN THE DISTRICT COURTS IN THE STATE/UNION TERRITORY OF HIMACHAL PRADESH, DURING THE HALF YEAR ENDING 00.00.0000, IN RESPECT OF BILASPUR CIVIL AND SESSIONS DIVISION.**

Description of cases.	<u>(APPELLATE JURISDICTION)</u>			<u>(CASES PENDING IN THE END OF THE HALF YEAR)</u>					
				Period wise break up of the pendency.					
	Pendency at the beginning of the half year.	Cases instituted during the half year.	Cases disposed of during the half year.	Less than six month old.	Six to twelve month old.	One to three years old.	Three to ten years old.	Over ten years old.	Total of Column No.5 to 9.
1	2	3	4	5	6	7	8	9	10

**District & Sessions Judge,  
Bilaspur, H.P.**

**STATEMENT -6**

**INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL CASES IN THE SUBORDINATE COURTS IN THE STATE/UNION TERRITORY OF HIMACHAL PRADESH, FOR THE HALF YEAR ENDING 00.00.0000, IN RESPECT OF THE CIVIL AND SESSIONS DIVISION BILASPUR, HIMACHAL PRADESH.**

Class of cases.	Pendency at the beginning of the half year.	Institution during the half year.	Disposal during the half year.	<u>(PENDENCY AT THE END OF THE HALF YEAR)</u>					
				<u>(PERIOD- WISE BREAK UP OF THE PENDENCY)</u>					
				Less than six month old.	Six to twelve month old.	One to three years old.	Three to ten years old.	Over ten years old.	Total of Column No.5 to 9.
1	2	3	4	5	6	7	8	9	10

**District & Sessions Judge,  
Bilaspur, H.P.**

**STATEMENT-7**

**INSTITUTION, DISPOSAL AND PENDENCY OF DISCTRICT AND SESSIONS JUDGE AND SUBORDINATE COURTS IN THE STATE/UNION TERRITORY OF HIMACHAL PRAD  
FOR THE HALF YEAR ENDING 00.00.0000, IN RESPECT OF THE CIVIL AND SESSIONS DIVISION, BILASPUR, HIMACHAL PRADESH.**

Nature of cases.	Pending in the beginning of the half year.	Instituted during the half year.	Disposed of during the half year.	<u>(PENDENCY AT THE END OF THE HALF YEAR)</u>					
				<u>(PERIOD- WISE BREAK UP OF THE PENDENCY)</u>					
				Less than six month old.	Six to twelve month old.	One to three years old.	Three to ten years old.	Over ten years old.	Total of Column No.5 to 9.
1	2	3	4	5	6	7	8	9	10

**District & Sessions Judge,  
Bilaspur, H.P.**